

[English]

SHRI UTTAM RATHOD: These people are expected to hold elections after every five years. But it has been seen that in the case of West Bengal the hon. representative continues to represent there since 1970. In spite of asking them to hold elections, these have not been held. There was one Mr. Sinha who continued for such a long time that ultimately the Bombay High Court had to throw him out. May I know why all this happened?

SHRI MOTILAL VORA: We have already written to the State Government of West Bengal. As far as Dr. Sinha's case is concerned, he has been re-elected. As regards the question of being a director, he is eligible to remain as a director there.

SHRI UTTAM RATHOD: Sir, there are many complaints that when the Expert Committee did not approve a private medical college, these office bearers went there. After it was inspected, in a month's time they were given the sanction. May I know from the hon. Minister whether, looking into all these things, he will kindly hold an enquiry? There are members who are there for the last fifteen or sixteen years. They are doing things which are most illegal. Is he prepared to do it or is he going to allow them to continue like that?

SHRI MOTI LAL VORA: Sir, we have written to all the State Governments and we are expecting replies from them. As and when we get the replies. We will try to put the things in order.

MR. SPEAKER: Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

[English]

Allotment of Type-II Government Accommodation

*468. **SHRI BEZAWADA PAPI REDDY:** Will the Minister of URBAN DE-

VELOPMENT be pleased to state:

(a) whether some Government employees who are entitled for Type-II accommodation, have been allotted Type-I quarters in Delhi and are paying standard rent for Type-II accommodation;

(b) if so, the reasons therefor; and

(c) the time by which Government propose to allot Type-II accommodation to the said employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (**SHRI DALBIR SINGH**): (a) No, Sir.

(b) and (c). Do not arise.

Lakshmikantapur-Namkhana Railway Line

*470. **PROF. M.R. HALDER:** Will the Minister of RAILWAYS be pleased to state:

(a) the amount sanctioned for the year 1988-89 for Lakshmikantapur-Namkhana (broad-gauge line) railway project in West Bengal; and

(b) the tentative year of completion of this project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (**SHRI MADHAVRAO SCINDIA**): (a) Rs. 2.29 crores.

(b) Completion of this project will depend on the availability of resources in the coming years.

[Translation]

Reservation for Bihar Legislators at Haridwar

*473. **SHRI SARFARAZ AHMAD:** Will the Minister of RAILWAYS be pleased to state: